CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 589/2001 in OA 663/1999

New Delhi this the 11h day of March, 2002

Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri V.K.Majotra, Member (A)

Shri Ram Avtar Meena Sr.Stores Officer, Western Railway, HQ Office Churchgate, Mumbai.

(By Advocate Shri B.S.Mainee)

..Petitioner

VERSUS

- Shri D.P.Tripathi, Secretary, Ministry of Railways, Rail Bhawan, New Delhi.
- Shri Sudhir Chandra, General Manager, Western Railway, Church Gate, Mumbai.

.. Respondents

(By Advocate Shri H.K.Gangwani, learned senior counsel)

O R D E R (ORAL)

(Hon'ble Smt.Lakshmi Swaminathan, Vice Chairman (J)

Shri H.K.Gangwani, learned senior counsel has submitted a copy of the Delhi High Court's order dated 7.2.2002, copy placed on record.

2. Taking note of the aforesaid order, CP 589/2001 is dismissed. Notices issued to the alleged contemnors are discharged. File be consigned to the record room.

V.K.Majotra)
Member (A)

(Smt. Lakshmi Swaminathan)
Vice Chairman (J)

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